

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/724/ (IB)/2018  
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD  
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Geethanjali T  
for M/s. Aiyas & Dalia Respondent

Geethanjali T

ORDER

Matter is called. There is no representation on behalf of Petitioner. Counsel for Respondent present and prayed for more time to file reply. At request, time is enlarged.  
Put up on 25.09.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk